

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 143 of 2014

Dated : 07th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Rai Bahadur Narain Singh Sugar Mills Ltd. Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Mihir Kumar

Counsel for the Respondent (s) : Ms. Ragini for Sh Manu Mridul for
Resp.No.2 (UPCL)
Mr. Buddy A. Ranganadhan

ORDER

The learned counsel for the appellant has already circulated some letter seeking adjournment of this appeal.

Post the appeal for hearing on **11th February, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh